

12 NOON

Statement by Minister correcting the reply given in the Rajya Sabha on the 16th November, 1977 to Unstarred Question 128 regarding the National Capital region plan.

निर्माण और आवास तथा प्रति और पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किंकर): मान्यवर, मेरे द्वारा राष्ट्रीय राजधानी क्षेत्र प्लान के बारे में दिनांक 16 नवम्बर, 1977 को अतारांकित प्रश्न संख्या 128 के भाग (ख) के सम्बन्ध में दिए गए उत्तर के संदर्भ में मुझे खेद से कहना पड़ रहा है कि उनमें तत्परक गलती हो गई थी।

प्रश्न के भाग (ख) के उत्तर में मैंने कहा था कि केन्द्रीय सरकार राष्ट्रीय राजधानी क्षेत्र में स्थित उपनगरों में भूमि के विकास तथा वाणिज्यिक स्थान के निर्माण के लिये अपेक्षित निधियों का एक अंश देती है। जांच करने पर मालूम हुआ है कि केन्द्रीय सरकार राष्ट्रीय राजधानी क्षेत्र में स्थित उपनगरों में भूमि के अर्जन तथा रिहायशी, वाणिज्यिक, औद्योगिक प्रयोगों के विकास आदि के लिये निधियों का एक अंश देती है

PAPERS LAID ON THE TABLE

I. Report (1975-76) and Accounts of the Bihar State Forest Development Corporation Limited, Patna and Related paper.

II. The Betwa River Board Rules 1977.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BHANU PRATAP SINGH): Sir, I beg to lay on the Table:

I A copy (in English and Hindi) of the First Annual Report and Accounts of the Bihar State Forest Development Corporation Limited, Patna for the period 10th February, 1975 to 31st March, 1976, together with the Auditors' Report on the Accounts and

the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-1604/78].

II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Irrigation) Notification G.S. R. No. 22, dated the 7th January, 1978, publishing the Betwa River Board Rules, 1977, under section 24 of the Betwa River Board Act, 1976.

[Placed in Library See No. LT-1699/78].

Certified Account (1974-75) of the Visvabharati University Santiniketan and Related Papers

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, I beg to lay on the Table a copy (in English and Hindi) of the certified Annual Accounts of the Visvabharati University, Santiniketan, for the year 1974-75, and the Audit Report thereon, together with a statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT-1606/78].

I. Report (1976-77 and Account of the Hindustan Housing factory limited New Delhi and Related papers.

II. The Urban Land Ceiling and Regulation) Eight Amendment Rules 1977 and related paper. . .

निर्माण और आवास तथा प्रति और पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किंकर): श्रीमन्. आपकी अनुमति में निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(I) 1976-77 के वर्ष के लिये हिन्दुस्तान हाउसिंग फैक्टरी लिमिटेड, नई दिल्ली का 24वां वार्षिक प्रतिवेदन तथा लेखों की एक प्रति (हिन्दी में), लेखों पर लेखापरीक्षकों के प्रतिवेदन